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% 29.07.2008

Present: Mr. Sanjeev Sabharwal, Advocate for the Appellant.
Mr. O P Mody, Advocate for the Respondent.

+ ITA Nos. 395/2007

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The tax effect in this appeal is only Rs. 1,26,644/-. This is below the limit prescribed by the Central Board of Direct Taxes for appeals to this Court. The appeal is dismissed on this ground.

Badar Durrez Ahmed
BADAR DURREZ AHMED, J

Rajiv Shakdher
RAJIV SHAKDHER, J

July 29, 2008

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